



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

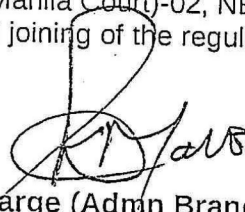
ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Amit Kumar Rai, JJA EC 34713417	JJA in Office Pool, North-East District, Karkardooma Courts, Delhi.	JJA / Asstt. Ahlmad in the Court of Sh. Rupinder Singh Dhiman, Ld. MM-01, North-East District, Karkardooma Courts, Delhi. (since Sh. Binod Kumar Ranjan, JJA, EC 75927254 tendered his resignation.)

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Sh. Sumit Sehrawat, PA EC 92996127, is hereby directed to perform duties regularly in the Court of Ms. Arushi Parwal, Ld. MM (Mahila Court)-02, NE District KKD Courts w.e.f. 09.10.2023, till further orders or till joining of the regular PA Ms Anjana Kumari, EC 10916546.

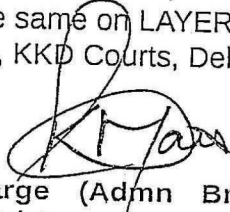

Officer Incharge (Admn Branch)
North-East District,
Karkardooma Courts, Delhi.

No. 7219- 7232 /P&T/Admn./NE/KKD/2023

Dated 07-10-2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I & II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts; Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to Ld. Principal District & Sessions Judge, NE District, KKD Courts, Delhi.


Officer Incharge (Admn Branch)
North-East District,
Karkardooma Courts, Delhi.